

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :21/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

527-ADM-COURTCODE-STRICTCOMPLIANCE-AT-11.05 AM

1	Misc. Application	978/2021	JK Paper Limited-Urgency and stay Vs. SEBI	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000587/2021)				
	Misc. Application	979/2021	JK Paper Limited-Delay Vs. SEBI	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000587/2021)				
4	SEBI Appeal	587/2021	JK Paper Limited Vs. SEBI	Shardul Amarchand Mangaldas and Co
Sub Matter :		Misc. Application/0000978/2021		
Sub Matter :		Misc. Application/0000979/2021		

106ADMDISPOSAL-COURTCODE-SETTLEMENTOFFUNDS-11.10AM

2	SEBI Appeal	521/2019	Arihant Capital Markets Ltd. Vs. SEBI	Ashok Kumar Singh, Advocate Mihir Mody, Adv. i/b K.Ashar and Co.
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252-DISPOSAL-COURTCODE-REDEMPTION-AT 11.20P.M.

3	SEBI Appeal	48/2020	Rajkumar Saraf and Anr. Vs. SEBI	
Sub Matter : Misc. Application/0000049/2020				
	Misc. Application	49/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000048/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	295/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI (Main Matter Number :SEBI Appeal/0000282/2020)	Ms. Anjali Shah, Advocate
	SEBI Appeal	282/2020	Rajkumar Saraf and Anr. Vs. SEBI	Ms. Anjali Shah, Advocate Mr. Abhiraj Arora, Advocate
Sub Matter :		Misc. Application/0000295/2020		
<u>396-ADMDISPOSAL-CODE-ALLEGATIONSSCNIO-11.30 A.M.</u>				
4	SEBI Appeal	319/2020	Praveen Kurele and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	323/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter :		Misc. Application/0000332/2020		
A/W	SEBI Appeal	324/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter :		Misc. Application/0000334/2020		
	Misc. Application	332/2020	Som Prakash Goenka Vs. SEBI (Main Matter Number :SEBI Appeal/0000323/2020)	Prakash Shah and Associates Vidhii Partners
	Misc. Application	334/2020	Surendra Kumar Gupta Vs. SEBI (Main Matter Number :SEBI Appeal/0000324/2020)	Prakash Shah and Associates Vidhii Partners
A/W	SEBI Appeal	358/2020	Manish Kumar Garg Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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A/W	SEBI Appeal	364/2020	Sanjeev Sanghi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	365/2020	Pranveer Singh Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	422/2020	Raghuvansh Agrofarms Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	SEBI Appeal	423/2020	Litmus Investment Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	SEBI Appeal	374/2020	Sajan Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	375/2020	Vivek Karwa Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	376/2020	Geeta Mishra and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	377/2020	Sanjay Kumar Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	435/2020	Manisha Sharma Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	398/2020	Ashok Kumar Maheshwari and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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A/W	SEBI Appeal	399/2020	Manoj Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	400/2020	Narendra Kumar and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	401/2020	Divya Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	437/2020	Shubham Agarwal and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	452/2020	Bakliwal Vyapar Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	453/2020	Deepak Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	462/2020	Jasmine Commodities Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	463/2020	Aviral Industries Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	480/2020	Seema Kapoor and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	501/2020	Vinay Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	531/2020	Santosh Kumar Vs. SEBI	S. K. Jain and Co. Vidhii Partners

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A/W	SEBI Appeal	492/2020	Kavita Awasti and Anr. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	493/2020	KPK Fin Consultancy Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	553/2020	Param Jeet Singh Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	555/2020	Shrishti E Systems Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	67/2021	Subodh Agarwal Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	Misc. Application	91/2021	Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000131/2021)				
A/W	SEBI Appeal	131/2021	Mr. Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
	Sub Matter :	Misc. Application/0000091/2021		
	Misc. Application	211/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Company Vidhii Partners
(Main Matter Number :SEBI Appeal/0000195/2021)				
A/W	SEBI Appeal	195/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Sub Matter :	Misc. Application/0000211/2021		

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A/W	SEBI Appeal	354/2021	Deepa Mittal Vs. SEBI	Ketan Rupani and Company Vidhii Partners
A/W	SEBI Appeal	355/2021	Manoj Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	356/2021	Santosh Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	357/2021	Sandhya Agarwal and Ors. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	477/2021	Mridula Agarwal Vs. SEBI	Mr.Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000739/2021				
A/W	SEBI Appeal	478/2021	Kamta Prasad Pandey Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000740/2021				
A/W	SEBI Appeal	479/2021	Akhilesh Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000741/2021				
A/W	SEBI Appeal	480/2021	Jeetendra Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000742/2021				
A/W	SEBI Appeal	481/2021	VASUNDHARA CAPITAL and SECURITIES LTD Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000743/2021				

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A/W	SEBI Appeal	482/2021	RENU AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000744/2021				
A/W	SEBI Appeal	483/2021	RAJ KUMAR AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000745/2021				
A/W	SEBI Appeal	484/2021	SUBODH AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000746/2021				

83-ADMDISPOSAL-COURTCODE-CIRCULARSCRA-11.40AM

5	SEBI Appeal	391/2020	Kantilal Chhaganlal Securities Pvt. Ltd Vs. SEBI	Mr. Samyak Pati, Advocate- I/b-Vox Law Mr. Vishal Kanade, Adv i/b Vidhii Partners
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280-ADMDISPOSAL- COURTCODE-SCRACIRCULARS-11.45A.M

6	SEBI Appeal	92/2021	ASIT C MEHTA INTERMEDIATES PVT. LTD. Vs. SEBI	Mr.Pankaj
	Misc. Application	227/2021	ASIT C. MEHTA INTERMEDIATES LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000317/2021)				
A/W	SEBI Appeal	317/2021	ASIT C MEHTA INTERMEDIATES LTD. Vs. SEBI	Visesha Law Services
Sub Matter : Misc. Application/0000227/2021				

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<u>306-ADM DISPOSAL-COURTCODE-ADVISOR-AT11.55AM.</u>				
7	SEBI Appeal	141/2021	Pramod Jain Vs. SEBI	i/b Juris Matrix Partners LLP i/b Vidhii Partners
A/W	SEBI Appeal	142/2021	3M Team Research Pvt. Ltd. and Anr. Vs. SEBI	i/b Juris Matrix Partners LLP i/b Vidhii Partners
<u>533-ADMDISPOSAL-COURTCODE-PREFERENCESHARES-12.05PM</u>				
8	Misc. Application	192/2021	Sugyani Chanran Nanda-Delay Application Vs. SEBI	Alliance Law
(Main Matter Number :SEBI Appeal/0000184/2021)				
	SEBI Appeal	184/2021	Sugyani Chanran Nanda Vs. SEBI	Alliance Law
Sub Matter :		Misc. Application/0000192/2021		
<u>258-PART HEARD-COURTCODE-MVLCIS-AT12.15P.M.</u>				
9	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	P.N.Modi,Sr.Adv-Appellant s,A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi
Sub Matter :		Misc. Application/0000343/2021		
Sub Matter :		Misc. Application/0000067/2021		
Sub Matter :		Misc. Application/0000073/2021		
Sub Matter :		Misc. Application/0000230/2015		
Sub Matter :		Misc. Application/0000081/2021		

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A/W	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000045/2020		
	Sub Matter :	Misc. Application/0000333/2015		
	Misc. Application	230/2015	MVL LTD. AND OTHERS Vs. SEBI	
			(Main Matter Number :SEBI Appeal/0000157/2015)	
	Misc. Application	333/2015	UMA UPADHYAY Vs. SEBI	
			(Main Matter Number :SEBI Appeal/0000158/2015)	
	Misc. Application	45/2020	UMA UPADHYAY Vs. SEBI	
			(Main Matter Number :SEBI Appeal/0000158/2015)	
	Misc. Application	581/2020	VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI	
			(Main Matter Number :SEBI Appeal/0000021/2021)	
	Misc. Application	582/2020	VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI	
			(Main Matter Number :SEBI Appeal/0000022/2021)	
A/W	SEBI Appeal	21/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
	Sub Matter :	Misc. Application/0000581/2020		

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A/W	SEBI Appeal	22/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
Sub Matter :		Misc. Application/0000582/2020		
	Misc. Application	67/2021	V. K. KHURANA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	73/2021	VINOD KUMAR MALIK Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	81/2021	Kalpna Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr.	Adv. Akash Menon and Sukanya Banerjee
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	343/2021	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
<u>246-PART HEARD-COURTCODE-BROKERFEE-12.45A.M.</u>				
10	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.

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	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	288/2019 (/0000)	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	289/2019	Motilal Oswal commodities Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	567/2019	NSEL Vs. SEBI	Mr.Arn timer Misra Advocate
	SEBI Appeal	568/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Mr. Mihir Gupte ,Associate
	SEBI Appeal	569/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
	SEBI Appeal	570/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
	SEBI Appeal	571/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte, Associate